OFFICE OF THE PRINCIPAL JUDGE : FAMILY COURTS(HQ) DWARKA, NEW DELHI

NOTICE

Sub:- To call quotations for latest Bare Acts and Commentaries/Books.

Please quote the rate for Bare acts and books/commentaries (list attached) with latest edition and amendments in a sealed envelop and put the same in drop box placed in Room No. JC-508, 4th Floor, "B" Wing, Family Courts, Dwarka Courts Complex, Sector-10, Dwarka, New Delhi-110075 latest by 14.11.2017 till 04.00 PM .

The quotations will be opened on the same day at 04.30 PM in the presence of the available quoters/Suppliers.

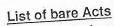
Hence, you are requested to make it convenient to be present on the above mentioned date and time with the sample of Bare Act/Book.

It is pertinent to mention here that quotations that will be put in quotation box after 04.00 PM would not be entertained.

Administrative Officer (J)

Family Courts (HQs), Dwarka

New Delhi.



- 1. Advocates Act, 1961.
- 2. Code of Civil Procedure, 1908
- 3. Code of Criminal Procedure, 1973
- 4. Constitution of India.
- 5. Contempt of Courts Act, 1971
- 6. Delhi Right to Information Act, 2001
- 7. Divorce Act, 1869
- 8. Family Courts Act, 1984
- 9. Foreign Marriage Act, 1969
- 10. Guardians and Wards Act, 1890
- 11. Hindu Adoption and Maintenance Act, 1956
- 12. Hindu Laws
- 13. Hindu Marriage Act, 1955
- 14. Hindu Minority and Guardianship Act, 1956
- 15. Hindu Sucession Act, 1956
- 16. Indecent Representation of Women (Prohibition) Act, 1986
- 17. Indian Christian Marriage Act, 1872
- 18. Indian Evidence Act, 1872
- 19. Indian Succession Act, 1925
- 20. Information Technology Act, 2000
- 22. Maintenance & Welfare of parents and senior Citizens Act, 2007
- 23. Maternity Benefit Act, 1961
- 24. Mental Health Act, 1987
- 25. Muslim Women (Protection of Rights on Divorce) Act, 1986
- 26. Muslim Laws
- 27. Muslim Personal Law (Shariat) Application Act, 1937
- 28. New Minimum Rates of Wages in Delhi
- 29. Oaths Act, 1969
- 30. Parsi Marriage and Divorce Act, 1936
- 31. Partition Act, 1893
- 32. Prohibition of Child Marriage Act, 2006
- 33. Protection of Women from Domestic Violence Act, 2005
- 34. Registration of Births and Deaths Act, 1969
- 35. Special Marriage Act, 1954
- 36. Specific Relief Act, 1963
- 37. Stamp Duty Registration Fees and Court Fees in Delhi.
- 38. Suits Valuation Act, 1887

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- 39. Dissolution of Muslim Marriage Act, 1939
- 40. Juvenile Justice (Care and Protection of children) Act, 2015
- 41. The Minimum Wages Act, 1948
- 42. The Court Fees Act, 1870
- 43. Service Rules Handbook (Latest) by Swamy
- 44. General Financial Rules (latest) by Swamy

List of Commentaries/books

- 1. The Guardians and Wards Act (P.S. Narayana)
- 2. Mohammedan Law (Mulla)
- 3. Law of Evidence in 2 Vols. (Sarkar)
- 4. Code of Civil Procedure in 2 Vols. (Sarkar)
- 5. Hindu Law in 2 Vols. (Mulla)
- 6. Law of Adoption, Minority, Guardianship and Custody (Paras Diwan)
- 7. Law of Marriage, Maintenance, Separation and Divorce (S. Krishnamurthi Aiyer)